National Company Law Tribunal Allahabad Bench

CPNO.164/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE COMPANY: Shitala Payasad Grupta & others US. Paism Industrial section of the companies Act of 2013

1. Rahul Chaudharry Adv
2.

Representation

Signature

CP NO.164/ALD/2017

Sh. Rahul Chaudhary, Advocate for the applicant-petitioner. The present application/petition is filed as a fresh case under Section 71(10) of the Companies Act, 2013 for seeking a direction from this Court to be issued to the respondent company to make payment of their dues under the fixed deposits/assured returned of debenture held by the applicant.

Therefore, the registry is directed to issue a formal notice to the respondent company.

The matter to be listed on 29th November, 2017.

Dated:15.11.2017

Typed by: Kavya Prakash Srivastava (Stenographer)

H.P. Chaturvedi, Member (Judicial)